

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION. 515/2023**

IN THE MATTER OF:

GANGA POLLUTION

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENT(s)

INDEX

| S.NO. | PARTICULARS | PAGE NO. |
|--------------|--|-----------------|
| 1. | FURTHER REPORT ON BEHALF OF CHIEF ENGINEER, SONE, IRRIGATION AND WATER RESOURCES DEPARTMENT, STATE OF U.P. IN COMPLIANCE OF THE ORDER DT. 10.02.2026 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI | |
| | ANNEXURES | |
| 2. | COPY OF THE PHOTOGRAPHS OF THE PILLARS FIXED ANNEXED HEREWITH AS ANNEXURE R-1 | |
| 3. | COPY OF THE LETTER DT. 26.12.2025 ANNEXED HEREWITH AS ANNEXURE R-2 | |
| 4. | COPY OF THE LETTER DT. 31.12.2025 ANNEXED HEREWITH AS ANNEXURE R-3 | |
| 5. | COPY OF THE LETTER DT. 15.05.2026 ANNEXED HEREWITH AS ANNEXURE R-4 | |

7179

THROUGH COUNSEL

A handwritten signature in black ink, appearing to read 'Bpsjadon', with a long horizontal stroke extending to the right.

BHANWAR PAL SINGH JADON
COUNSEL FOR STATE OF U.P.

Bhanwar09jadon09@gmail.com | 9639286572

Date: 19.05.2026

Place: NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 515 OF 2023



IN THE MATTER OF:

GANGA POLLUTION

...APPLICANT

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

FURTHER REPORT ON BEHALF OF CHIEF ENGINEER, SONE,
IRRIGATION AND WATER RESOURCES DEPARTMENT, STATE OF
U.P. IN COMPLIANCE OF THE ORDER DT. 10.02.2026 PASSED BY
THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

I, Sidhartha K. Singh..., aged about 56 years, presently posted as
Chief Engineer, Sone..., do
hereby

solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.

2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.



[Signature]
EE

I. BACKGROUND OF THE MATTER

3. That this O.A. pertains to the pivotal issue of defining and demarcating the Flood Plain Zone of River Ganga and its tributaries in the State of UP especially in reference to the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and the action taken by the authorities for protecting the Flood Plain Zone.
4. That the present matter was last listed for hearing on 10.02.2026, wherein the Hon'ble Tribunal directed as under:

“2. Learned Counsel appearing for State of UP submits that work of demarcation of flood plain with ground truthing and putting up the pillars in the stretch under consideration will be completed by 31.03.2026 within the timeline.”
5. That it is submitted that in compliance of the aforementioned directions, the further progress report with respect to the same is herein as under.
6. That, in total, **7,350 flood plain boundary pillars** were required to be fixed across 13 districts of the State of Uttar Pradesh.
7. That the process of physical demarcation of the flood plain of **River Ganga under Segment-B, Phase-II (stretch from Unnao to Ballia), involving the fixation of 7,040 boundary pillars across 13 districts** of the State of Uttar Pradesh, has been **substantially completed**, except for

a remaining stretch of approximately 50 kilometres falling within District Prayagraj as the same has encountered obstruction on account of strong protests and resistance from residents of the adjoining areas.

Copies of the photographs of the pillars fixed have been annexed herewith as **ANNEXURE R-1**.

8. That the physical demarcation work in District Prayagraj is presently under progress. It is submitted that, **out of the total proposed fixation of 1,210 boundary pillars along a stretch of 250 kilometres in District Prayagraj, 900 pillars have already been fixed covering approximately 200 kilometres of the stretch. The remaining 310 pillars are yet to be fixed over the balance stretch of approximately 50 kilometres.**

9. It is further submitted that, for completion of the aforesaid work, the Irrigation Department vide letter dated 26.12.2025 requested the District Magistrate, Prayagraj to issue necessary directions for deployment of adequate police force for ensuring smooth execution of the demarcation process. That thereof, the District Magistrate, Prayagraj vide letter dated 31.12.2025 addressed to the Police Commissioner, Prayagraj, requested provision of the requisite police force. It is submitted that the said police force has been deployed and the remaining demarcation work is likely to be completed by 15.06.2026 as per the letter dt 15.05.2026 of the Executive Engineer, Flood Works Division, Prayagraj.

Copies of the letters dt. 26.12.2025, 31.12.2025 and 15.05.2026 have been annexed herewith as **ANNEXURE R-2, ANNEXURE R-3 AND ANNEXURE R-4.**

II. PROGRESS WITH RESPECT TO THE TRIBUTARIES OF GANGA

10. That further it is submitted that the progress report with respect to the tributaries of Ganga is herein as under:

| S. No. | Name of River | Chief Engineer Concerned with Flood Plain Zone Delineation | Stretch | Reference of Hon'ble NGT O.A. | Final Date for Completion of Flood Plain Zone Delineation |
|--------|---------------------------|--|---|-------------------------------|---|
| 1 | Ganga (Segment B Phase-1) | Chief Engineer, Ganga | Bijnor to Kanpur | 200/2014 | Completed |
| | Ganga (Segment B Phase-2) | Chief Engineer, Information System Organization | Unnao to Ballia | 200/2014 | Completed |
| 2 | Yamuna | Chief Engineer, Ramganga | Asgarpur to Etawah and Shahpur to Prayagraj | 673/2018 | Completed |
| 3 | Kali (East) | Chief Engineer, Ganga | Muzaffarnagar to Gulawathi | 673/2018 | In Progress |
| 4 | Varuna | Chief Engineer, Son | Rameshwar to Varanasi | 673/2018, 483/2022 | In Progress |
| 5 | Hindon | Chief Engineer, Yamuna | Saharanpur to Ghaziabad | 673/2018 | In Progress |
| 6 | Gomti | Chief Engineer, Sharda Sahayak | Sitapur to Varanasi | 673/2018 | 31.03.2027 |
| 7 | Ramganga | Chief Engineer, Eastern Ganga | Moradabad to Kannauj | 673/2018 | Completed |
| 8 | Betwa | Chief Engineer, Betwa | Hamirpur to Vagpura | 673/2018 | Completed |
| 9 | Ghaghra | Chief Engineer, Gandak | Barhalganj to Deoria | 673/2018 | In Progress |
| 10 | Rapti | Chief Engineer, Gandak | Domingarh to Rajghat | 673/2018 | In Progress |
| 11 | Sai | Chief Engineer, Sharda Sahayak | Unnao to Jaunpur | 673/2018 | 31.03.2027 |

| | | | | | |
|-----|----------------|---|--|----------|------------------|
| 12 | Saryu | Chief Engineer, Gandak / Sharda Sahayak | Ayodhya to Ilfatganj | 673/2018 | 31.03.2027 |
| 13 | Suvav | Chief Engineer, Saryu-2 | Entire Length | 433/2022 | Completed |
| 14. | Tedhi | Chief Engineer, Saryu-1 | Chittora Lake to Lolpur Vikamajot | 402/2024 | Completed |
| 15 | Budhi Ganga | Chief Engineer, Ganga | Chausana Village to Khwajapura | 511/2023 | Completed |
| 16 | Solani | Chief Engineer, Ganga | Raharanpur to Muzaffarnagar | 632/2022 | Completed |
| 17 | Khokhri | Chief Engineer, Yamuna | Dongri Dam to confluence with Sindh River | 201/2024 | Completed |
| 18 | Pandu | Chief Engineer, Ramganga | Entire Length | 985/2019 | In Progress |
| 19 | Noon | Chief Engineer, Ramganga | Entire Length | 985/2019 | In Progress |
| 20 | Sengur | Chief Engineer, Ramganga | Entire Length | 985/2019 | In Progress |
| 21 | Assi | Chief Engineer, Son | Entire Length | 483/2022 | In Progress |
| 22 | Ishan | Chief Engineer, Ramganga | Entire Length | 515/2023 | In Progress |
| 23 | Kali (West) | Chief Engineer, Ganga | Entire Length | 515/2023 | In Progress |
| 24 | Krishni | Chief Engineer, Ganga | Entire Length | 515/2023 | In Progress |

III. STATUS OF PHYSICAL DEMARCATION OF RIVER YAMUNA

11. That with respect to river Yamuna the status is as under:

- The delineation work has been completed.
- The project has been formulated and duly approved by the Chief Engineer Committee.
- That the **Total Stretch from Asgarpur to Prayagraj is 1,056 kilometres**
- The project has been approved by the Technical Audit Committee of Flood Control Council of Uttar Pradesh Govt.
- Project has been presented to the Steering Committee for approval.

- Project has been approved by G.F.C.C (Ganga Flood Control Commission)
- Demarcation work is in Progress.

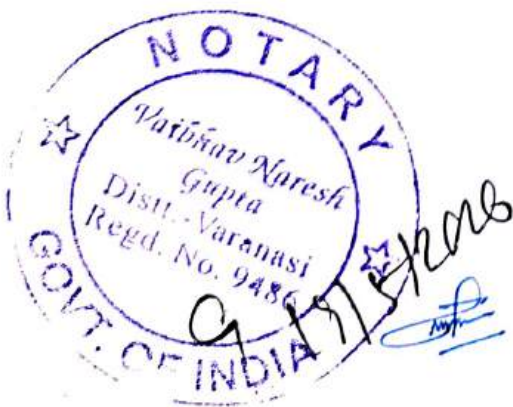
12. That in view of the above compliance, the present response is being respectfully submitted for the **kind perusal of this Hon'ble Tribunal**, and it is most humbly prayed that the same may be **taken on record**.


19/5/26


DEPONENT

VERIFICATION

Verified at Varanasi on this 19th day of May, 2026, that the contents of the above affidavit from paragraphs 1 to 12 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



before me
SWORN & VERIFIED


19/5/26
Vaibhav Naresh Gupta (Advocate)
NOTARY (Govt. of India)
Regd. No. 9486
Civil Courts Compound
Varanasi (U.P.) INDIA


19/5/26
DEPONENT



7187







Latitude: 25.43606
Longitude: 83.490242
Accuracy: 1.0 m
Time: 24-03-2026 10:22
Note: 4

Powered by NoteCam



Latitude: 25.43606
Longitude: 83.490242
Accuracy: 1.0 m
Time: 24-03-2026 10:22
Note: 4

Powered by NoteCam



GPS Map Camera



Deeghuparwar, Uttar Pradesh,
India 🇮🇳
66xj+m6p, Katra, Deeghuparwar, Uttar Pradesh
221309, India
Lat 25.249483° Long 82.229836°
Thursday, 14/05/2026 09:45 AM GMT +05:30





कार्यालय अधिशासी अभियन्ता, बाढ़ कार्य खण्ड, प्रयागराज

नविन सब्जी मण्डी बक्शी बंध, प्रयागराज पिन : 211002

Email Id-ec.flood.alld@gmail.com

सेवा में,

1. जिलाधिकारी महोदय,
प्रयागराज।
2. पुलिस आयुक्त,
प्रयागराज।

पत्रांक :- 2315 / बाकाखप्र / राष्ट्रीय हरित / दिनांक. 26-12-2025

विषय:- मा0 राष्ट्रीय हरित अधिकरण के आदेशों की अनुपालना के संबंध में।

महोदय,

उपरोक्त विषयक सादर अवगत कराना है कि OA संख्या:-515/2023 में मा0 न्यायालय द्वारा नदियों के संरक्षण हेतु आदेश पारित किया गया है, जिसमें NIH Roorkee द्वारा विस्तृत सर्वेक्षण कर विगत 100 वर्षों में आयी बाढ़ को मानक मानकर उसके आधार पर नदी के दोनो किनारे पर पिलरों के Latitude एवं Longitude निर्धारित कर 28 फरवरी 2026 तक लगाए जाने के निर्देश दिये गये हैं। पिलरो की स्थापना पर जनमानस द्वारा वाद-विवाद की स्थिति पैदा की जा रही है जिसके लिए प्रशासन एवं पुलिस बल की आवश्यकता है। ज्ञातव्य हो कि मा0 न्यायालय द्वारा इसका सतत अनुश्रवण भी किया जा रहा है।

अतः आपसे अनुरोध है कि मा0 न्यायालय के आदेशों की अनुपालना हेतु पर्याप्त संख्या में पुलिस फोर्स उपलब्ध कराने का कष्ट करें, ताकि समय सीमा में कार्य पूर्ण कराकर मा0 न्यायालय के आदेशों की अनुपालना सुनिश्चित हो सकें।

(डी0एन0 शुक्ल)

अधिशासी अभियन्ता

बाढ़ कार्य खण्ड, प्रयागराज

पत्रांक:- 2315 / बाकाखप्र / राष्ट्रीय हरित / दिनांक: 26-12-2025

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. मुख्य अभियन्ता (सोन), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, वाराणसी।
2. अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, प्रयागराज।
3. सहायक अभियन्ता - प्रथम, बाढ़ कार्य खण्ड, प्रयागराज को इस निर्देश के साथ प्रेषित है कि व्यक्तिगत रूचि लेकर सम्बन्धित अधिकारी से सम्पर्क स्थापित कर पुलिस फोर्स उपलब्ध करवाना कराना सुनिश्चित करें।

अधिशासी अभियन्ता

बाढ़ कार्य खण्ड, प्रयागराज

7192

प्रिया मिश्रा

प्रेषक,

जिलाधिकारी,
प्रयागराज।

सेवा में,

पुलिस आयुक्त,
कमिश्नरेट, प्रयागराज।

संख्या

/जे0ए0-2025

दिनांक 31.12.25

विषय:-मा0 राष्ट्रीय हरित अधिकरण के आदेशों की अनुपालन के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक अधिशासी अभियन्ता, बाढ़ कार्य खण्ड, प्रयागराज के पत्र सं0-2315/बाकाखप्र/राष्ट्रीय हरित दिनांक 26.12.2025 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा अवगत कराया गया है कि मा0 न्यायालय द्वारा नदियों के संरक्षण हेतु आदेश पारित किया गया है, जिसमें NIH Rookee द्वारा विस्तृत सर्वेक्षण कर विगत 100 वर्षों में आयी बाढ़ को मानक मानकर उसके आधार पर नदी के दोनों किनारे पर पिलरों के Latitud एवं Longitude निर्धारित कर 28 फरवरी 2026 तक लगाए जाने के निर्देश दिये गये हैं। पिलरों की स्थापना पर जनमानस द्वारा वाद-विवाद की स्थिति पैदा की जा रही है जिसके लिए प्रशासन एवं पुलिस बल की आवश्यकता है। ज्ञातव्य हो कि मा0 न्यायालय द्वारा इसका सतत अनुश्रवण भी किया जा रहा है।

अतः अधिशासी अभियन्ता, बाढ़ कार्य खण्ड, प्रयागराज के पत्र सं0-2315/बाकाखप्र/राष्ट्रीय हरित दिनांक 26.12.2025 की छायाप्रति संलग्न करके इस अनुरोध के साथ प्रेषित है कि प्रश्नगत प्रकरण में नियमानुसार आवश्यक कार्यवाही कराये जाने हेतु संबंधित को निर्देशित करने का कष्ट करें।
संलग्नक:यथोक्त।

भवदीय,

(सत्यम मिश्र)

अपर जिलाधिकारी(नगर)
प्रयागराज।

संख्या 1983 /जे0ए0-2025 तददिनांक।

प्रतिलिपि:- अधिशासी अभियन्ता, बाढ़ कार्य खण्ड, प्रयागराज के पत्र सं0-2315/बाकाखप्र/राष्ट्रीय हरित दिनांक 26.12.2025 के कम में सूचनार्थ।

संज्ञाक
BE.B.

31/12/25

(सत्यम मिश्र)

अपर जिलाधिकारी(नगर)
प्रयागराज।

कार्यालय अधिशासी अभियन्ता
बाढ़ कार्य खण्ड, प्रयागराज

पत्रांक : 023 / बा0का0खं0प्रया0 / एन0जी0टी0 / दिनांक : 15 05 2026

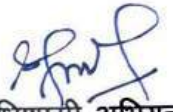
विषय : ओ0ए0 संख्या 515/2023 के सम्बन्ध में।

अधिशासी अभियन्ता, सिंचाई निर्माण खण्ड, वाराणसी।

कृपया उपरोक्त संदर्भित पत्र का अवलोकन करने का कष्ट करे, जिसके क्रम में माननीय एन0जी0टी0 नई दिल्ली में विचाराधीन एप्लीकेशन नं0 515/2023 के अन्तर्गत अद्यतन प्रगति रिपोर्ट दाखिल करने हेतु निर्देशित किया गया है।

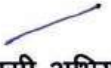
अवगत कराना है कि जनपद प्रयागराज में गंगा नदी के दोनों किनारों पर फ्लड प्लेन जोन के निर्धारण हेतु कुल 1210 प्रीकास्ट आर0सी0सी0 पिलर लगाये जाने थे, जिसमें अप्रैल/2026 तक 900 पिलर लगाया जा चुका है। एवं शेष 310 पिलर के कार्य की प्रगति रिपोर्ट/वर्क प्रोग्राम संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक : उपरोक्तानुसार।


अधिशासी अभियन्ता
बाढ़ कार्य खण्ड, प्रयागराज

पत्रांक : / बा0का0खं0प्रया0 / एन0जी0टी0 / तददिनांक :

प्रतिलिपि अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, प्रयागराज महोदय को सूचनार्थ प्रेषित।


अधिशासी अभियन्ता
बाढ़ कार्य खण्ड, प्रयागराज

7194

Progress Report

कार्य का नाम : जनपद प्रयागराज में गंगा नदी के दोनों किनारों पर फ्लड प्लेन जोन के निर्धारण हेतु प्री-कास्ट आर0सी0सी0 पिलर लगाने का कार्य।


अनुबन्ध संख्या 08/एस0ई0/2025-26

कार्य प्रारम्भ की तिथि : 01.11.2025

कार्य समाप्ति की तिथि : 28.02.2026

कार्य समाप्ति की वास्तविक तिथि : 15.06.2026

| क0सं0 | कुल पिलर | | अवशेष पिलर | ढलाई (Casting) | | | | पिलर लगाना (Placing) | | | |
|-------|----------|--------|-------------|----------------|--------|--------------|--------|----------------------|--------|--------------|--------|
| | लक्ष्य | प्रगति | अप्रैल/2026 | मई/2026 | | 15, जून/2026 | | मई/2026 | | 15, जून/2026 | |
| | | | | लक्ष्य | प्रगति | लक्ष्य | प्रगति | लक्ष्य | प्रगति | लक्ष्य | प्रगति |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| 01 | 1210 | 900 | 310 | 150 | — | 160 | — | 150 | — | 160 | — |


अधिसासी अभियन्ता
ब्राह्म कर्म्य खण्ड, प्रयागराज